(b) if so, what steps are being taken by Government to curb this monopoly by one company?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) M/s. Oldham & Son (India) Limited are the major manufacturers of this equipment in India and Kilburn Division of M/s. Macneill & Barry Ltd. are their sole selling Agents.

(b) Appropriate action will be considered in accordance with the provisions of the Monopolies & Restrictive Trade Practices Act, 1969, when it is brought into force in a few months time.

## FUNDAMENTAL RIGHTS

- \*13. SHRI BANKA BEHARY DAS: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) whether Government have taken any final decision to restore the power of the Parliament to amend Fundamental Rights enshrined in the Constitution of India; and
- (b) if so, the steps that are being taken in this regard?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON): (a) and (b) As the Hon'ble Member may be aware, a private Member's Bill for an amendment of the Constitution in this behalf was referred to a Joint Committee which gave its report to Parliament in July 1968. The Bill as amended by the Joint Committee is pending consideration in the Lok Sabha. The Government supported the Bill at the consideration stage. The Bill as reported by the Select Committee is considered to require some amendments.

CONVERSION OF THE RAILWAY BOARD INTO AUTONOMOUS CORPORATION

\*14. SHRI THILLAI VILLALAN:
SHRI G. P. SOMASUNDARAM:
SHRI KANCHI KALYANASUNDARAM:
SHRI S. SIVAPRAKASAM:

SHRI S. SIVAPRAKASAM: SHRI N. SRI RAMA REDDY: SHRI M. P. BHARGAVA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any proposal under consideration to convert the Railway Board into an autonomous corporation as recommended by the convention of All India Railwaymen's Federation held at Agra recently;

- (b) if so, the details thereof, and
- (c) whether Government have received any representation from the railway employees in regard to the working of the Railway Board?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) No sir.

- (b) Does not arise.
- (c) No sir.

पश्चिम रेलवे पर विक्रोली रेलवे स्टेशन के समीप रेल फाटक का बन्द

## किया जाना

\*15. श्री सुन्दर सिंह भण्डारी: वया रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) पश्चिम रेलवे के विक्रोली रेलवे स्टेशन के समीप के रेल फाटक को बन्द हुए कितना समय हो गया है; और
- (ख) क्या विक्रोली के निवासियों के लाभ के लिये वहां एक पहुच मार्ग बनाने का कोई प्रस्ताव सरकार के विचाराधीन है ? †[CLOSURE OF LEVEL CROSSING NEAR VIKROLI STATION ON WESTERN RAILWAY \*15. SHRI SUNDAR SINGH BHANDARI: Will the Minister of
- (a) the time since when level crossing near Vikroli station on the Western Railway has been closed; and

RAILWAYS be pleased to state.

(b) whether Government have under consideration any proposal to provide an approach road to that station for the benefit of the residents of Vikroli?

रेल मंत्री (श्री गुलजारी लाल नन्दा) : (क) 1-5-1964 से (विकोली स्टेशन मध्य रेलवे में है न कि पश्चिम रेलवे में)।

(ख) जी नही।

†[THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) From 1-5-1964. (Vikroli station is on Central Railway and not on Western Railway).

- (b) No, Sir.]
- i[ ] English translation.